

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:4290

ANSWERED ON:22.03.2013

PRODUCTION SHARING CONTRACTS UNDER NELP

Hazari Shri Maheshwar ;Saroj Smt. Sushila;Upadhyay Seema;Vardhan Shri Harsh;Verma Smt. Usha

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) the years in which production sharing contracts have been signed with various companies after the introduction of the New Exploration Licensing Policy (NELP) along with the names of the said companies;
- (b) the amount spent on exploration, development and production in different blocks after signing of the production sharing contracts; and
- (c) the quantum of production in the said blocks at present, block-wise?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRIMATI PANABAANKA LAKSHMI)

(a) & (b) Under the New Exploration Licensing Policy (NELP) bidding rounds, so far, Production Sharing Contracts (PSCs) have been signed for 254 exploration blocks through International Competitive Bidding (ICB) process. The company-wise numbers of such blocks along with date of signing contracts and amount spent on exploration and development in different blocks after signing of the PSCs are placed at Annexure-I.

(c) So far, Commercial oil/gas production has commenced from 6 NELP discoveries in 3 blocks (KG-DWN-98/3 operated by Reliance Industries Ltd. (RIL), CB-ONN-2000/1 Operated by Gujarat State Petroleum Corporation Ltd. (GSPCL) and CB-ONN-2002/2 operated by NIKO Resources Ltd.). The average oil and gas production during 2012-13 (April to February, 2013) from 6 NELP discoveries are about 9,002 Barrels per day (bbl/day) and 27.73 Million Standard Cubic Meter per day (MMSCMD) respectively.